

**HIGH COURT OF MADHYA PRADESH**

**Writ Petition No.18674/2018**

**Jabalpur, dated 8.2.2019**

Mr. D. K. Tripathi, learned counsel for the petitioner.

Mr. Naveen Dubey, learned counsel for the respondents.

Upon request of learned counsel for the petitioner, the present writ petition is **dismissed as withdrawn**.

**(Atul Sreedharan)  
Judge**

ps